

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.09.2020

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 229/BB/2019	For report of IRP-CIRP IA 329/2020	Sec 7 of I&B code 2016	M/s India Infoline Finance Ltd	Singhania & Co., Advocates	M/s Unishire Regency Park LLP	G S Venkat Subbarao, Advocate, Vijaykumar Subramaniam Varun, IRP

ADVOCATE FOR PETITIONER/s: *Amrita Jain*

ADVOCATE FOR RESPONDENT/s: *G.S Venkata Subba Rao*

**ORDER**

Heard Ms. Amrita Jain, learned Counsel for the Petitioner and Shri G. S. Venkata Subbarao, learned PCS along with Shri Arjun Rao, learned Counsel for the Respondent, through Video Conference.

List the I.A.No.329/2020 on **07.09.2020**.

*Shri Ashutosh Chandra*  
**MEMBER (T)**

*Shri Rajeswara Rao Vittanala*  
**MEMBER (J)**

Shruthi

*Shruthi*